Demand for Second States Reorganizations Commission

- 206. SHRI N.K. SINGH: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether several political parties and leaders have urged Government to set up second States Reorganisation Commission in view of growing demand for more smaller States;
 - (b) if so, the facts and details thereof;
- (c) whether Government proposes to examine such demands made by political parties and leaders and also to find out a solution to resolve the border disputes between some States; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (d) As per records available, no political parties or their leaders have requested for setting up of second States Reorganization Commission. However, some representations have been received from individuals/organizations. As of now, no such decision has been taken in this respect. As regards border disputes between some States the approach of the Central Government has consistently been that inter-State boundary disputes can be resolved only with the willing cooperation of the State Governments concerned and that the Central Government works only as a facilitator for amicable settlement of the dispute in a spirit of mutual accommodation and understanding.

Revised strategy for facing Maoist violence

- 207. SHRI N.K. SINGH: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether the Union Government had convened a meeting of Chief Ministers and key officials of the Eastern States hit by extremist activities in the month of January this year;
 - (b) if so, the details of discussions held in the meeting and outcome thereof;
- (c) whether in view of the recent escalation of Maoist violence in some parts of the country, the Union Government has revised its strategies to face such challenges; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) No, Sir.

- (b) Does not arise.
- (c) and (d) Government has adopted an integrated approach in dealing with LWE activities in the arenas of security, development and public perception. State Governments deal with the various issues related to naxalite activities in the States. The Central Government supplements their efforts over a wide range of schemes, which include deployment of Central paramilitary forces (CPMFs); sanction of India Reserve (IR) battalions; setting up of Counter Insurgency and Anti-Terrorism

(CIAT) schools; modernization and upgradation of the State Police and their Intelligence apparatus under the Scheme for Modernization of State Police Force (MPF Scheme); re-imbursement of security-related expenditure under the Security Related Expenditure (SRE) scheme; filling up critical infrastructure gaps under the scheme for Special Infrastructure in Leftwing Extremist affected States; assistance in training of State Police through Ministry of Defence, Central Police Organizations and Bureau of Police Research and Development; sharing of Intelligence; facilitating inter-State coordination; assistance in community policing and civil actions and assistance in development works through different Central Ministries.

Acute shortage of IPS officers

208. SHRI RAMDAS AGARWAL: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that there is an acute shortage of IPS officers at a time of mounting challenges on the internal security front in the country;
 - (b) if so, the details of present shortage and future requirement of such officers;
- (c) whether Government has so far considered the recommendations of Kamal Kumar Committee on the recruitment plan (2009-2020) for increasing annual intake of IPS officers; and
- (d) if so, the details in what manner Government proposes to tackle this acute shortage of officers independent of recruitment of IPS officers through Annual Civil Services Examination?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) and (b) There is a shortage of officers in IPS, as on 01/01/2010 against the total sanctioned strength of 4013 officers in the IPS, 3383 officers were in position. The future requirement of the officers will depend upon a number of factors such as quitting of service by IPS officers because of retirement on superannuation, resignation, voluntary retirement, dismissal, removal, death, etc. and increase in the cadre strength. A study in this regard has been made laying out a recruitment plan for the year 2009-2020.

- (c) Yes.
- (d) The Government in exploring the probability of introducing and alternate method of recruitment to IPS.

Investigation of Mumbai attack by FBI

†209.SHRI Y.P. TRIVEDI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether in order to investigate the terrorist attack on Mumbai on 26/11, an FBI team had come to Mumbai to investigate the Lashker-e-Taiba's Mumbai connections;

†Original notice of the question was received in Hindi.